

- (ii) Status of implementation of recommendations contained in the Two Hundred and Sixty-first Report of the Department-related Parliamentary Standing Committee on Industry regarding Implementation of Interest Subsidy Eligibility Certificate (ISEC) Scheme, pertaining to the Ministry of Micro, Small and Medium Enterprises.

...(Interruptions)...

Status of implementation of recommendations contained in The Two Hundred and Fifty-fifth Report of Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forest

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I make a statement regarding Status of implementation of recommendations contained in the Two Hundred and Fifty-fifth Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forest on the Demands for Grants (2015-16) of Department of Space.

MR. DEPUTY CHAIRMAN: Now, we will take up Zero Hour Submissions. Shri Tapan Kumar Sen.

MATTERS RAISED WITH PERMISSION

Pathetic condition of tea garden workers in West Bengal

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I have a very important Zero Hour Submission. ...(Interruptions)... I would like to draw the attention of the House... (Interruptions)...

MR. DEPUTY CHAIRMAN: Hon. Members, Shri Tapan Kumar Sen has to raise a very important matter connected with labourers. Why don't you listen to that? ...(Interruptions)...

SHRI TAPAN KUMAR SEN: Sir, I have to draw the attention of the House to the labour...(Interruptions)... The workers are suffering. ...(Interruptions)... Sir, how can I speak?(Interruptions)...

MR. DEPUTY CHAIRMAN: I request you all not to shout. ...*(Interruptions)*... What can I do? ...*(Interruptions)*...

SHRI K. K. RAGESH (Kerala): Sir, I associate myself with the concern expressed by Shri Tapan Kumar Sen.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Sir, how can they do that? Every day, they...*(Interruptions)*... Sir, we are ready for discussion. Have the discussion immediately, ...*(Interruptions)*... as the Leader of the House has said, 'We are ready for discussion.' ...*(Interruptions)*... Sir, let us have the discussion immediately. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The Minister is saying that he is ready for discussion. Why don't you go to your seats and start the discussion? ...*(Interruptions)*... You go to your seats and let us start with the discussion. The Minister is ready for discussion. ...*(Interruptions)*... What are you doing? ...*(Interruptions)*... I am sorry. ...*(Interruptions)*... The House is adjourned till 11.30 a.m.

The House then adjourned at twelve minutes past eleven of the clock.

The House re-assembled at thirty minutes past eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

MR. DEPUTY CHAIRMAN: Let us continue with the Zero Hour submissions...*(Interruptions)*... Shri Vivek Gupta...*(Interruptions)*... Shri Vivek Gupta...*(Interruptions)*... Shri K.C. Tyagi...*(Interruptions)*...

संचार और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद) : सर, हम बहस के लिए तैयार हैं, आप बहस कराइए। ...*(व्यवधान)*...

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): Sir, Chennai floods should be declared as national calamity...*(Interruptions)*...

DR. V. MAITREYAN (Tamil Nadu): Sir, Chennai faced a disaster...*(Interruptions)*... The unprecedented rains should be declared as National Calamity. ...*(Interruptions)*...

श्री रवि शंकर प्रसाद: सर, ये लोग बहस से क्यों भागते हैं? ...*(व्यवधान)*... सर, आप बहस कराइए, अभी बहस कराइए।...*(व्यवधान)*...

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, we demand for declaring the natural disaster in Chennai as national calamity...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. Mr. Vivek Gupta...*(Interruptions)*...